

<b>West Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Court- wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Subhasish Sharma Roy,</b> District and Sessions Judge, Agartala	822	409	<b>1231</b>
2	<b>Sri Surya Deo Singh,</b> Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	817	510	<b>1327</b>
3	<b>Sri Sunil Kumar Singh,</b> Addl.District & Sessions Judge,(Court No. 3),Agartala ( <b>EXCL. POC</b> )	0	91	<b>91</b>
4	<b>Sri Dharmendu Das,</b> Addl.District & Sessions Judge, (Court No. 4), Agartala	674	495	<b>1169</b>
5	<b>Sri Purandar Prasad Paul,</b> Addl.District & Sessions Judge, (Court No. 5), Agartala( <b>FTSC</b> )	318	325	<b>643</b>
6	<b>Smt. Sharmistha Mukherjee,</b> Special Judge ( <b>CBI</b> ) Court, Agartala.	0	27	<b>27</b>
7	<b>Sri Rajib Bhattacharjee,</b> Judge, Family Court, Agartala	474	380	<b>854</b>
8	<b>Sri Uttam Hrishi Das,</b> Addl.Judge, Family Court, Agartala.	432	433	<b>865</b>
9	<b>Smt. Tanusree Debnath,</b> Civil Judge (Senior Division), (Court No.1), Agartala	768	0	<b>768</b>
10	<b>Sri Satyajit Das,</b> Civil Judge (Senior Division), (Court No.2), Agartala	888	0	<b>888</b>
11	<b>Sri Saikat Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	302	1120	<b>1422</b>
12	<b>Sri Raja Gupta,</b> Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	86	1585	<b>1671</b>
13	<b>Sri Piyush Priyadershi,</b> Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	231	611	<b>842</b>
14	<b>Smt. Debjani Majumder,</b> Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	145	692	<b>837</b>
15	<b>Sri Abhijit Adhikari,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	45	1013	<b>1058</b>
16	<b>Smt. Swastika Das,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	24	585	<b>609</b>
17	<b>Smt. Lisa Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	43	703	<b>746</b>
18	<b>Sri Bikash Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	26	790	<b>816</b>
19	<b>Md. Farhad Islam,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala( <b>FTC</b> )	50	629	<b>679</b>
20	<b>Smt. Baishali Choudhury,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala( <b>FTC</b> )	40	758	<b>798</b>
<b>Total</b>		<b>6185</b>	<b>11156</b>	<b>17341</b>
<b>Station-wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	5279	10343	<b>15622</b>
<b>Total</b>		<b>5279</b>	<b>10343</b>	<b>15622</b>
2	Family Court, Agartala	474	380	<b>854</b>
3	Addl. Judge, Family Court, Agartala	432	433	<b>865</b>
<b>Total</b>		906	813	<b>1719</b>
<b>Grand Total</b>		<b>6185</b>	<b>11156</b>	<b>17341</b>

<b>Gomati District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Court- wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Sankar Lal Dutta,</b> District and Sessions Judge, Udaipur	190	226	<b>416</b>
2	<b>Sri Sumit Debnath,</b> Addl. District and Sessions Judge, Udaipur	196	187	<b>383</b>
3	<b>Sri Subhra Nath,</b> Judge, Family Court, Udaipur	163	197	<b>360</b>
4	<b>Smti. Chhandita Debnath,</b> Civil Judge (Senior Division), Udaipur	313	0	<b>313</b>
5	<b>Smt. Debaleena Kilikdar,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	109	605	<b>714</b>
6	<b>Sri Samuel Molsom</b> Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	42	555	<b>597</b>
7	<b>Sri Kaushik Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	523	<b>529</b>
8	<b>Smt Mohana Deb,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	660	<b>672</b>
9	<b>Sri Ayan Choudhury,</b> SDJM-cum-Civil Judge (Jr. Div), Amarpur	10	224	<b>234</b>
10	<b>Smt. Debanjana Bhattacharjee,</b> Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	4	258	<b>262</b>
<b>Total</b>		<b>1045</b>	<b>3435</b>	<b>4480</b>
<b>Station-wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	868	2756	<b>3624</b>
2	Amarpur	14	482	<b>496</b>
<b>Total</b>		<b>882</b>	<b>3238</b>	<b>4120</b>
3	Family Court, Udaipur	163	197	<b>360</b>
<b>Grand Total</b>		<b>1045</b>	<b>3435</b>	<b>4480</b>

<b>South Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Court- wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Govinda Das,</b> District & Sessions Judge, Belonia	202	190	<b>392</b>
2	<b>Addl.District &amp; Sessions Judge, Belonia (Vacant),</b> Charge remains with Sri Govinda Das, District Judge, Belonia	109	38	<b>147</b>
3	<b>Sri Ramdas Chattopadhyay</b> Judge, Family Court, Belonia	179	77	<b>256</b>
4	<b>Sri Sushanta Debbarma,</b> Civil Judge (Senior Division), Belonia	120	0	<b>120</b>
5	<b>Sri Dulal Kanti Sukla Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	44	853	<b>897</b>
6	<b>Sri Aritra Das,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	116	431	<b>547</b>
7	<b>Smt. Chirasmitta Chakraborty,</b> JM., First Class-cum-Civil Judge (Jr. Div), Belonia	22	386	<b>408</b>
8	<b>Sri Tapan Debbarma,</b> Addl.District & Sessions Judge, Sabroom	40	47	<b>87</b>
9	<b>Sri NR Rakesh Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom	16	320	<b>336</b>
10	<b>Smt. Rupasree Deb,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	59	217	<b>276</b>
<b>Total</b>		<b>907</b>	<b>2559</b>	<b>3466</b>
<b>Station-wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Belonia	613	1898	<b>2511</b>
2	Sabroom	115	584	<b>699</b>
<b>Total</b>		<b>728</b>	<b>2482</b>	<b>3210</b>
3	Family Court, Belonia	179	77	<b>256</b>
<b>Grand Total</b>		<b>907</b>	<b>2559</b>	<b>3466</b>

<b>Unakoti District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Court- wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Smt. Sudipta Choudhury,</b> District and Sessions Judge, Kailashahar	174	202	<b>376</b>
2	<b>Sri Amrendra Kumar Singh,</b> Additional District and Sessions Judge, Kailashahar(FTSC)	19	48	<b>67</b>
3	<b>Sri Sankari Das,</b> Judge, Family Court, Kailashahar	163	447	<b>610</b>
4	<b>Smt. Ishika Dan,</b> Civil Judge(Senior Division), Kailashahar	296	0	<b>296</b>
5	<b>Smt. Deepa Bhattacharyya,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	99	453	<b>552</b>
6	<b>Smti. Ranjabati Roy,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	219	310	<b>529</b>
7	<b>Smt. Susmita Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	64	580	<b>644</b>
8	<b>Sri Biswatosh Dhar</b> JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar	60	363	<b>423</b>
<b>Total</b>		<b>1094</b>	<b>2403</b>	<b>3497</b>
<b>Station-wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	931	1956	<b>2887</b>
<b>Total</b>		<b>931</b>	<b>1956</b>	<b>2887</b>
2	Family Court , Kailashahar	163	447	<b>610</b>
<b>Grand Total</b>		<b>1094</b>	<b>2403</b>	<b>3497</b>

<b>North Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Court- wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Angshuman Debbarma,</b> District and Sessions Judge, Dharmanagar	273	280	<b>553</b>
2	<b>Sri Mridul Chakraborty,</b> Additional District & Sessions Judge, Dharmanagar	204	315	<b>519</b>
3	Judge, Family Court, Dharmanagar ( <b>Vacant</b> ) Charge remains with <b>Sri Mridul Chakraborty</b>	213	129	<b>342</b>
4	<b>Sri Ramayangshu Shekhar Bhattacharya</b> Civil Judge (Senior Division), Dharmanagar	272	0	<b>272</b>
5	<b>Sri Saamyajyoti Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	133	275	<b>408</b>
6	<b>Smt. Aparajita Singha,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	285	392	<b>677</b>
7	<b>Sri Abhijit Deb</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	129	359	<b>488</b>
8	<b>Ali Haydar Khan</b> SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	237	<b>239</b>
9	<b>Sri Sumir Bag,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	268	<b>277</b>
<b>Total</b>		<b>1520</b>	<b>2255</b>	<b>3775</b>
<b>Station-wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Dharmanagar	1296	1621	<b>2917</b>
2	Kanchanpur	11	505	<b>516</b>
<b>Total</b>		<b>1307</b>	<b>2126</b>	<b>3433</b>
3	Family Court, Dharmanagar	<b>213</b>	<b>129</b>	<b>342</b>
<b>Grand Total</b>		<b>1520</b>	<b>2255</b>	<b>3775</b>

<b>Sepahijala District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Court- wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Prakash Kumar,</b> District & Sessions Judge, Sonamura	206	484	<b>690</b>
2	<b>Sri Yoginder Pal,</b> Judge, Family Court, Sonamura	59	102	<b>161</b>
3	<b>Sri Motom Debbarma,</b> Civil Judge (Senior Division), Sonamura	161	0	<b>161</b>
4	<b>Sri Subhadeep Saha,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	64	315	<b>379</b>
5	<b>Sri Anirban Senapati</b> Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	41	443	<b>484</b>
6	<b>Smt. Madhumita Pal,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	24	340	<b>364</b>
7	<b>Sri Debashis Kar,</b> Additional District & Sessions Judge, Bishalgarh	226	280	<b>506</b>
8	<b>Sri Gaurav Kumar Shahi,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	46	720	<b>766</b>
9	<b>Smt. Papri Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	104	778	<b>882</b>
<b>Total</b>		<b>931</b>	<b>3462</b>	<b>4393</b>
<b>Station-wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	496	1582	<b>2078</b>
2	Bishalgarh	376	1778	<b>2154</b>
<b>Total</b>		<b>872</b>	<b>3360</b>	<b>4232</b>
3	Family Court , Sonamura	59	102	<b>161</b>
<b>Grand Total</b>		<b>931</b>	<b>3462</b>	<b>4393</b>

<b>Khowai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Court- wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Veda Pratim Debbarma,</b> District and Sessions Judge, Khowai,	98	200	<b>298</b>
2	<b>Sri Manabendra Debbarma,</b> Addl.District & Sessions Judge, Khowai	101	186	<b>287</b>
3	Judge, Family Court, Khowai ( <b>Vacant</b> ) charge remains with <b>Sri Veda Pratim Debbarma,</b> District & Sessions Judge, Khowai	85	74	<b>159</b>
4	<b>Sri Ramanuj Bhattacharjee,</b> Civil Judge (Senior Division), Khowai	126	0	<b>126</b>
5	<b>Smt. Nandita Bhattacharyya,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	41	1044	<b>1085</b>
6	<b>Smt. Reena Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	43	958	<b>1001</b>
7	<b>Smt. Purabi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	749	<b>769</b>
<b>Total</b>		<b>514</b>	<b>3211</b>	<b>3725</b>
<b>Station-wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	429	3137	<b>3566</b>
<b>Total</b>		<b>429</b>	<b>3137</b>	<b>3566</b>
2	Judge, Family Court, Khowai	85	74	<b>159</b>
<b>Grand Total</b>		<b>514</b>	<b>3211</b>	<b>3725</b>

<b>Dhalai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Court- wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Dhiman Debbarma,</b> District and Sessions Judge, Ambassa	47	163	<b>210</b>
2	<b>Sri Anshuman Chowdhury</b> Additional District and Sessions Judge, Ambassa	49	46	<b>95</b>
3	<b>Sri Arindam Paul,</b> Judge, Family Court, Ambassa,	13	25	<b>38</b>
4	<b>Sri Rahul Roy,</b> Civil Judge (Senior Division), Ambassa	62	0	<b>62</b>
5	<b>Sri Divya Prakash Mishra,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	32	107	<b>139</b>
6	<b>Smt. Archana Reang,</b> Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	6	52	<b>58</b>
7	<b>Sri Soumyo Bikash Das</b> Additional District & Sessions Judge, Kamalpur	75	99	<b>174</b>
8	<b>Smt. Madhumita Biswas,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	13	583	<b>596</b>
9	<b>Sri Jagodottam Chatterjee,</b> Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	85	293	<b>378</b>
10	<b>Sri Avinash Jamatia,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	18	393	<b>411</b>
11	<b>Sri Amlan Mukherjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	7	185	<b>192</b>
12	<b>Sri Thomas Lalditsaka Darlong,</b> SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	30	<b>30</b>
13	<b>Sri Sushobhan Das,</b> Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	33	<b>38</b>
<b>Total</b>		<b>412</b>	<b>2009</b>	<b>2421</b>
<b>Station-wise pendency of Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	196	368	<b>564</b>
2	Kamalpur	173	975	<b>1148</b>
3	Longtharai Valley	25	578	<b>603</b>
4	Gonda Twisa	5	63	<b>68</b>
<b>Total</b>		<b>399</b>	<b>1984</b>	<b>2383</b>
5	Family Court, Ambassa	13	25	<b>38</b>
<b>Grand Total</b>		<b>412</b>	<b>2009</b>	<b>2421</b>



<b>District-wise pendency of Civil and Criminal Cases as on 31.12.2024</b>				
<b>Sl. No.</b>	<b>Name of the District (s)</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura District, Agartala	6185	11156	<b>17341</b>
2	Gomati District, Udaipur	1045	3435	<b>4480</b>
3	South Tripura District, Belonia	907	2559	<b>3466</b>
4	Unakoti Judicial District, Kailashahar	1094	2403	<b>3497</b>
5	North Tripura District, Dharmanagar	1520	2255	<b>3775</b>
6	Sepahijala District, Sonamura	931	3462	<b>4393</b>
7	Khowai District, Khowai	514	3211	<b>3725</b>
8	Dhalai District, Ambassa	412	2009	<b>2421</b>
<b>Total</b>		<b>12608</b>	<b>30490</b>	<b>43098</b>